GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA

UNSTARRED QUESTION NO. 612

(TO BE ANSWERED ON 02.12.2015)

VACANCIES OF BUREAUCRATS

612. SHRI HARISHCHANDRA CHAVAN:

Will the PRIME MINISTER be pleased to state:

- (a) the details of vacancies in IAS, IPS and allied cadres and services in various Ministries/Departments of Central and State Governments;
- (b) the updated status of action taken by Central Government to fill up the said vacancies; and
- (c) the steps taken by the Government to ensure that recruitment process of an incumbent is completed well before the retirement of a senior level officer?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister & Office. (DR. JITENDRA SINGH)

- (a): Data regarding vacancies in Civil Services is maintained by respective Cadre Controlling Authorities including the State Governments. The Department of Personnel & Training is the cadre controlling authority for Indian Administrative Service (IAS). As on 01.01.2015, 4802 IAS officers are in position against the Total Authorized Strength of 6375. In relation to IPS, as on 01.01.2015, 3848 IPS officers are in position against the Total Authorized Strength of 4754.
- (b): Filling up of the vacancies is a continuous process. The Union Public Service Commission (UPSC) conducts Civil Service Examination (CSE) for filling up of vacancies on direct recruitment basis in IAS, IPS and other allied cadres every year. In promotion Quota too, prompt actions have been taken for holding of Selection Committee Meetings timely for appointment by promotion/selection of State Service/Police Officers to IAS and IPS.

In respect of IPS, a third mode of recruitment to IPS, i.e., õLimited Competitive Examinationö, has also been introduced.

(c): It is the endeavor of Central Government to fill up vacant posts expeditiously. Each cadre controlling authority intimates vacancy position, including vacancies arising out of superannuation of officers, in the respective cadre for filling up to Union Public Service Commission through Civil Service Examination.
